RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. 11/S.O./2013

Date: 01.10.2013

In partial modification of the Standing Order No. S.O./01/2013 dated 06.02.2013 and S.O./06/2013 dated 05.08.2013 regarding allocation of Judgeships for inspection to Hon'ble Judges, the Hon'ble Chief Justice has been pleased to allocate the Jaipur Metropolitan & Balotra judgeships to Hon'ble Mr. Justice Ajay Rastogi and Udaipur & Jaisalmer judgeships to Hon'ble Mr. Justice Govind Mathur for inspection in addition to earlier allocated judgeships.

BY ORDER

REGISTRAR GENERAL

Date: 01.10.2013

No.Gen/XIX/Misc./2013/1345

Copy forwarded to the following for information and necessary action :-

- 1. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.), Rajasthan High Court, Jodhpur.
- The Registrar (Admn.), Rajasthan High Court Bench, Jalpur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
- The Registrar (Vig.)/(Exam.)/(Writs)/(Class.), Rajasthau High Court Bench, Jaipur.
- 4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
- 5. O.S.D. (Finance cum Infrastructure), Rajasthan High Court Bench, Jaipur.
- 6. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 7. All District & Sessions Judges with the request to circulate it amongst all Presiding Officers of the Courts located in their judgeships.
- 8. Presiding Officer, All Tribunals.
- 9. Private Secretary to all the Hon'ble Judges.
- 10. A.O.J., Confidential/ Vigilance / RJS (Estt.)/ Subordinate Courts (Estt.)/ Statistics/ General Section/ Classification (Website), Rajasthan High Court, Jodhpur.

REGISTRAR GENERAL